NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/82/2017

NAME OF THE PETITIONER(S)

: BPL TELECOM PVT LTD

UNDER SECTION

: 66

S.No.	Name (in Capital)	Represented by	Signature
1	SRINIVATAN	Countel Sor Applicant	(Siving)

ORDER

Counsel for petitioner present. Time extended at request for making submissions. Put up on 10.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc